

IN THE COURT OF SENIOR CIVIL JUDGE AND JMFC., NELAMANGALA.

CASES LIST DATED: 13.07.2021

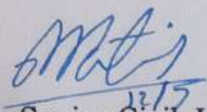
MORNING SESSION				AFTERNOON SESSION			
SL. NO.	CASE NOS. AND STAGE	Advocates		SL. NO.	CASE NOS. AND STAGE	Advocates	
		Plf.	Def.			Plf.	Def.
Argument				Hearing			
1	OS 399/2012	AS	RDS	1	OS 57/2009	NSS	KSD
2	OS 101/2013	KSL	JM	2	OS 1793/2009	HMS	GCS
3	OS 599/2013	AR	-	3	OS 655/2013	NPR	RK
4	OS 627/2014	N	-	4	OS 85/2014	AS	SGH
5	OS 619/2016	BRS	-	5	OS 641/2014	DSJ	SGN
6	OS 473/2017	KNS	-	6	RA 97/2016	NTS	KND
7	MA 22/2020	MN	PRD	Objection			
Evidence				7	OS 1385/2009	SRD	SDNP
				8	OS 87/2010	NPR	MNM
8	OS 5/2011	KSR	MB	9	OS 537/2013	MN	BB
9	OS 343/2013	MSP	MM	10	OS 509/2016	DMM	SGS
10	OS 103/2014	MN	NJ	11	RA 45/2019	AS	RK
11	OS 549/2016	KDK	GRR	Evidence			
12	MVC 59/2013	MM	DNM	12	MC 11/2019	GKM	-
13	OS 567/2013	NRN	VR	13	MC 11/2016	KNA	HSR
14	OS 105/2014	AH	NHP	14	OS 71/2016	SKS	BM
15	OS 297/2014	BP	KNS	15	OS 275/2017	AS	-
16	OS 317/2014	MBN	RK	16	OS 291/2017	SMR	-
17	OS 583/2015	OMG	KBJ	17	OS 297/2017	BPG	KSL
18	OS 627/2015	MS	KNS	18	OS 350/2017	KRM	CM
19	OS 101/2016	CM	KRM	19	OS 377/2017	AS	-
20	OS 573/2016	GMG	NHP	20	OS 477/2017	HSR	MNM

NOTE: All advocates are requested to strictly follow SOP dated: 09.07.2021 issued by the Hon'ble High Court of Karnataka.


 Senior Civil Judge, Nelamangala.

IN THE COURT OF ADDL. SENIOR CIVIL JUDGE, NELAMANGALA
CAUSE LIST DATED:13.07.2021

CIVIL CASES					
Morning Session			Afternoon Session		
Case No.	Plaintiff & Appellant Advocate	Defendant & Respondent Advocate	Case No.	Plaintiff & Appellant Advocate	Defendant & Respondent Advocate
1. OS 194/18	SMR	-	1. OS 240/17	PRH	HGN
2. OS 772/19	KSL	MK	2. OS 350/10	SN	RDS
3. OS 346/11	CRK	KNS	3. OS 540/13	AR	PVB
4. FDP 30/09	KN	KKM	4. OS 440/18	MKM	THR
5. OS 212/19	KSK	SHG	5. OS 194/17	NMN	N
6. OS 264/14	MP	TNSR	6. OS 182/12	BG	BL
7. OS 322/18	MKS	-	7. OS 1666/09	NN	GDA
8. OS 176/13	GSH	SM	8. OS 92/18	SV	KS
9. OS 428/15	GND	RJ	9. OS 316/12	BG	BRS
10. OS 22/12	AK	MSAS	10. OS 182/19	KSL	-
11. OS 52/14	RMS	CSR	11. MC 58/17	RK	SMR
12. OS 686/16	KBT	KNR	12. MC 26/17	NHP	-
13. OS 170/11	SRK	MCJ	13. RA 34/18	TSR	KKM
14. OS 124/09	DSJ	KKG	14. MISC 42/16	VRL	KRM
15. OS 88/19	PN	BM	15. FDP 30/18	MNM	-
16. OS 342/19	CSR	MS	16. MVC 6/13	PHG	LM
17. OS 178/17	HKA	PNR	17. RA 32/13	BSN	SMR
18. OS 852/09	MR	KSL	18. LAC 30/09	BI	AGP
19. OS 268/11	SMR	GKM	19. MISC 12/20	NR	-
20. OS 120/19	GBH	STM	20. EX. 7/21	BI	-

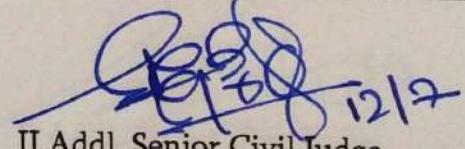

12/7
Addl. Senior Civil Judge,
Nelamangala

NOTE: All advocate are required to strictly follow SOP dated 25.06.2021 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF II ADDL. SENIOR CIVIL JUDGE, NELAMANGALA
CAUSE LIST DATED: 13.07.2021.

CIVIL CASES

I SESSION				II SESSION			
SL. NO.	CASE NOS.	ADVOCATES		SL. NO.	CASE NOS.	ADVOCATES	
		Pltf	Deft			Pltf	Deft
1.	OS 672/2015	BPG	HNR	1.	OS 417/2015	KRM	MMO
2.	OS 628/2015	GKR	AS	2.	OS 651/2015	RPS	CSS
3.	OS 510/2016	AJB	SLN	3.	OS 419/2014	CRV	KRM
4.	OS 582/2012	GBR	KRG	4.	OS 30/2018	MS	PH
5.	OS 403/2014	RK	AS	5.	OS 764/2014	NHP	NRN
6.	OS 644/2014	RK	SM	6.	OS 27/2017	TGD	YMS
7.	OS 489/2014	SM	RL	7.	LAC 17/2010	PMS	RL
8.	OS 261/2019	LS	TSL	8.	LAC 141/2009	CRD	RL
9.	OS 157/2019	MSB	HJP	9.	LAC 107/2009	NR	SRK
10.	SC 16/2020	RR	-	10.	LAC 20/2016	SMR	-
11.	OS 690/2015	SMR	KKG	11.	LAC 29/2014	-	-
12.	OS 582/2017	BR	HKB	12.	RA 26/2014	NGR	CKR
13.	OS 324/2016	DCR	BRS	13.	G & WC 4/2016	DSK	SM
14.	OS 399/2015	BG	NRN	14.	MC 30/2021	KDM	-
15.	OS 61/2012	GS	DSJ	15.	MC 47/2020	BTM	MDU
16.	OS 392/2012	SN	KR	16.	EX 8/2021	KMRC	-
17.	OS 549/2014	KSL	RK	17.	FDP 5/2016	MM	HMM
18.	OS 509/2014	MN	L	18.	FDP 14/2016	KHH	SGH
19.	OS 187/2019	MDU	KNK	19.	OS 379/2014	KRG	AS
20.	OS 311/2019	MSG	BAM	20.	OS 634/2014	RK	KRG


12/7
II Addl. Senior Civil Judge,
Nelamangala.

NOTE:-

All advocates are requested to strictly follow SOP dated: 08.07.2021 issued by Hon'ble High Court of Karnataka/.

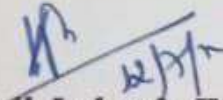
**PRL. CIVIL JUDGE AND JMFC, NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 13.07.2021**

Morning Session

Afternoon Session

Sl No	Case No.	Plf/ Com	Dfd/ Ad	Sl No	Case No.	Plf/ Com	Dfd/ Ad
1.	OS 17/2009	BLR	Exp	1.	CC 1046/2005	APP	MNM
2.	OS 377/2017	MPA	GNJ	2.	CC 902/2006	APP	
3.	OS 389/2017	AR	CRV	3.	CC 566/2009	APP	BPG
4.	OS 357/2017	VNR	SMR	4.	CC 168/2008	APP	KDM
5.	OS 239/2017	KNS	HRK	5.	CC 300/2010	APP	DNM
6.	OS 275/2010	RM	AGP	6.	CC 121/2009	APP	SMR
7.	OS 429/2014	MDB	GHR	7.	CC 1267/2012	APP	NGR
8.	OS 179/2013	AS	Exp	8.	CC 556/2010	APP	KN
9.	OS 245/2019	HSR	THR	9.	CC 1097/2010	APP	KNS
10	OS 407/2016	RP	SVK	10	CC 1412/2010	APP	
11	OS 25/2006	RDS	AS	11	CC 538/2011	APP	HRK
12	OS 452/2019	VSG	TF	12	CC 542/2011	APP	AS
13	FDP 7/2015	BG	-	13	CC 1533/2012	APP	DNM
14	PCR 151/2021	KCV		14	CC 110/2013	APP	HMR
15	CC 880/2007	APP	GK	15	CC 1306/2013	APP	HRK
16	CC 5914/2020	APP		16	Cmis 300/2019	SG	
17	CC 5940/2020	APP	CM	17	Cmis 16/2020	MTR	
18	CC 5947/2020	APP	SMB	18	Cmis 101/2020	VAV	
19	CC 5953/2020	APP	HBV	19	Cmis 357/2020	JMC	
20	PCR 135/2017	JSD	KN	20	Cmis 108/2021	MKR	

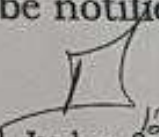
Note: Separate cancelled cases list will be notified


**Prl. Civil Judge & JMFC,
Nelamangala**

**I ADDL. CIVIL JUDGE AND JMFC, NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 13-07-2021**

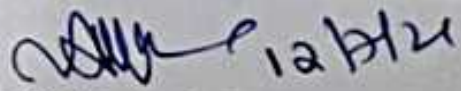
Sl. No.	Case No.	Stage	Plf/Ptr/DHR/com	Def/Res/JDR/Ad
1	OS 134/2004	Arguments	RK	
2	OS 236/2010	Arguments	SRD	
3	OS 288/2010	Arguments		
4	OS 238/2012	Arguments	RVL	
5	FDP 06/2008	Hearing	SMR	
6	Ex 20/2015	Hearing	CKR	
7	OS 380/2019	Hearing	VT	
8	OS 274/2020	Hearing	MHV	
9	Misc 03/2021	Hearing	KNS	
10	OS 466/2008	Evidence	GTN	
11	OS 06/2010	Evidence	GM	
12	OS 206/2014	Evidence	RM	
13	OS 274/2017	Evidence	CV	
14	OS 20/2015	Evidence	KNR	
15	OS 23/2015	Evidence	KNR	
16	OS 25/2015	Evidence	KNR	
17	OS 26/2015	Evidence	KNR	
18	OS 27/2015	Evidence	KNR	
19	OS 28/2015	Evidence	KNR	
20	OS 30/2015	Evidence	KNR	

Note: Separate cancelled cases list will be notified


 Addl Civil Judge & JMFC,
 Nelamangala

**II ADDL. CIVIL JUDGE AND JMFC,
NELAMANGALA**
LIST OF CASES TAKEN ON BOARD ON 13-07-2021
Morning Session Afternoon Session

Sl.No	Case No.		Pit/Ptr/ DHR	Def /Res /JDR	Sl.No.	Case No.		Pit/Ptr/DHR	Def /Res /JDR
1.	OS	221/1995	BAM	RDS	21	OS	255/2016	RVK	NPR
2	OS	124/2004	KKM	SMR	22	OS	338/2016	GVS	SM
3	OS	142/2004	SMR	KKM	23	OS	344/2016	MGJ	HCR
4	OS	454/1995	RK		24	OS	305/2017	KNS	KVJ
5	OS	95/2006	MS	RK	25	OS	137/2018	VR	BSH
6	MIS	2/2007	BPG	KKG	26	OS	354/2019	MPV	MN
7	OS	483/2007	SRD	MPK	27	OS	152/2020	RC	RB
8	OS	45/2009	NMP	HMV	28	OS	372/2016	TMV	KKM
9	OS	52/2010	MK	BPG	29	OS	103/2019	SR	KVV
10	OS	237/2010	RDS	KSL	30	OS	505/2019	BG	BRS
11	OS	82/2011	AS	MR	31	OS	173/2020	RK	MVN
12	OS	293/2011	AS	VPG	32	PCR	14/2014	MRR	
13	MIS	6/2016	AMJ	AS	33	PCR	325/2018	NLR	
14	OS	62/2016	APL	MPA	34	PCR	35/2018	AR	
15	OS	69/2007	KNS	HG	35	PCR	275/2019	BM	
16	OS	242/2008	AAG	RDS	36	PCR	281/2019	NG	
17	OS	435/2009	KKG	OMG	37	CMIS	54/2017	RC	
18	OS	419/2010	MV	RDS	38	CMIS	363/2020	HSS	
19	OS	1/2011	RDS	TVM	39	CMIS	364/2020	HSS	
20	OS	320/2011	HSR	NLS	40	CMIS	365/2020	HSS	


II Addl. Civil Judge & JMFC
Nelamangala

Note: I. All advocates are requested to strictly follow SOP
dated 08-07-2021 issued by Hon'ble High Court of Karnataka